

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.205**

IB-648/ND/2019

**IN THE MATTER OF**

**Mr. Sudhir Gupta**

**..APPLICANT**

**Vs.**

**Edward Keventer (Successors) Pvt. Ltd ...CORPORATE DEBTOR**

**SECTION**

**U/s 7 IBC, 2016**

**Order delivered on 16.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

**For the Applicant**

**: Adv. Piyush Singh, Adv. Adithya Ramani and Adv. Riddhi  
Jain for the Financial Creditor.**

**For the respondent**

**: Mr. Kartik Nayar, Ms. Meghna Mishra, Mr. Varun Kumar,  
Ms. Pallavi Chopra and Mr. Tarun Mehta, Advocates**

**ORDER**

**List the matter on 29.11.2022 for final arguments.**

**- Sd -**

**(DR. BINOD KUMAR SINHA)  
MEMBER (TECHNICAL)**

**- Sd -**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**

Surjit